	OPDERS		SPATCH OF	
	EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066			
S/NO	FROM APPEAL NO.	05.09.2022 To 09.09.7 ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE	
			PRESIDENT/ MEMBERS	
		FINAL ORDER		
1-2.	E/51521/2019 & E/EH/50020/2021 IN	FO/50804-50805/2022	02/09/2022	05/09/2022
3-5.	E/51730/2019 E/50093/2020 &	FO/50813-50815/2022	05/09/2022	06/09/2022
6.	E/52893/2019 E/MISC/50363/2019	FO/50816/2022	06/09/2022	09/09/2022
	IN E/53531/2018	MISC ORDER		
		Nill		
		<u>1.0. ORDER</u>		
		Nill		
				Deputy Registra Excise Branch-J

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use. Prepated by: Vikash (LDC)